

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 24.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 292/16	TP 218/17	Hearing	391 / 394	India Finserve Advisors Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) Prema. Hatti

ROC





2. Smt. P. JOHN

SPT Legal Advocate for petitioner.

**ORDER**

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC & R.D is present. She requested time for filing report. List it on 18/08/2017.

  
Member (T)

  
Member (J)